

OFFICE OF THE  
DISTRICT & SESSIONS JUDGE  
KHOWAI TRIPURA

Dated, Khowai, the 4<sup>th</sup> November 2019

No. F. 9(19)-DJ/Judl/KHW/2019/ 3810

To  
The Registrar (Judicial)  
Hon'ble High Court of Tripura  
AGARTALA

Subject:-Furnishing of monthly Statement regarding pendency & Disposal (Consolidated)report for the month of OCTOBER, 2019 under the Jurisdiction of Khowai  
Judicial District.

Reference:- No.F.4(37)-HC/2019709-21, dated Agatala the 11.01.2019.

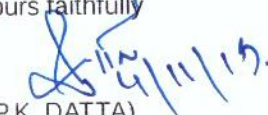
Sir,

With reference to the subject cited above, I am furnishing herewith the statement regarding pendency & disposal(Consolidated) report for the month of September,  
2019 for favour of your kind information and doing the needful.

Name of the Court	Civil		Criminal		Petty Case		Total	
	Pending	Disposal	Pending	Disposal	Pending	Disposal	Pending	Disposal
District & Sessions Judge, Khowai : Tripura	153	64	298	3	0	0	451	67
Chief Judicial Magistrate-cum-Civil Judge(Sr. Div), Khowai : Tripura.	54	0	113	30	134	0	301	30
Civil Judge(Jr. Div)-J.M. 1 <sup>st</sup> Class, Khowai : Tripura.	31	0	122	15	118	17	271	32
Judicial Magistrate 1 <sup>st</sup> Class-cum-Civil Judge(Jr. Div) Khowai : Tripura.	16	1	77	22	116	1	209	24
<b>Total=</b>	<b>254</b>	<b>65</b>	<b>610</b>	<b>70</b>	<b>368</b>	<b>18</b>	<b>1232</b>	<b>153</b>

Note :- Out of 65 nos. Civil Cases 60 nos. Cases are transfered to the Judge, Family Court, Khowai, Tripura. Out of 88 nos. Crl. Cases 15 nos. Cases are transfered to the Judge, Family  
Court, Khowai, Tripura.

Yours faithfully

  
(P.K. DATTA)  
District & Sessions Judge  
Khowai, Tripura